Name of the corporate debtor: Newgen Ecotronics Private Limited

Date of commencement of CIRP: 21st August, 2024 List of creditors as on: 07th April, 2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

CI	. Name of creditor Details of claim received Details of claim admitted									I . 'I I	A 4 C	4 6	ъ 1	
Sl.	Name of creditor			Details of claim admitted						Amount	t Amount of		Amount of	Remark
No.		Date of receipt	Amount claimed	Amount of claim	Nature of	Amount	Amount	Whether	% voting	of	any mutual	claim not	claim under	s, if any
			(INR)	admitted	claim	covered by	covered by	related	share in	contingen		admitted	verification	
			,	(INR)			guarantee		CoC	t claim		(INR)	(INR)	
				(11.114)			guarantee	party.	CUC	Claim	may be	(11111)	(11111)	
						interest					set-off			
											(INR)			
											(11.11)			
1	Union Bank of India	06-09-2024	21,92,51,000	21,92,51,000	Financial	Yes	Yes	No	81.52%	-	-	-	-	
					Debt									
2	Richcredit Finance	06-09-2024	1,08,27,609	1,08,27,609	Financial	Yes	Yes	No	4.03%	-	-	-	-	
	Private Limited				Debt									
14	12		23,00,78,609	23,00,78,609						-	-	-	-	

(Kayındra Kumar (Coyyll)

Resolution Professional

Newgen Ecotronics Private Limited

Registration Number: IBBI/IPA-001/IP-P-02019/2020-2021/13098

Email For Correspondence-cirpnepl.rsds@gmail.com

Email: Registered With IBBI- ravindra1960_goyal@yahoo.co.in

Phone No. - +91-9978094218 AFA Valid till: 30.06.2025